BEFORE SHRI M.K.SHARMA, ADDITIONAL SECRETARY AND FIRST APPELLATE AUTHORITY

(Under Section 19 of RTI Act, 2005)

MINISTRY OF LAW & JUSTICE : DEPARTMENT OF LEGAL AFFAIRS
Room no. 408, 'A' Wing
Shastri Bhavan, New Delhi- 110001

Appeal No. 23(133)/2012-IC		
IN THE MATTER OF :		
Shri Gurinder Singh		 Appellant
	Versus	
		D 1
Central Public Information Officer		 Respondent
	ORDER	

The appellant was not present.

From the respondents side Ms. Asha Sota, CAPIO.

The appeal was taken up for hearing on 20th November, 2012.

- 2. The Appellant filed RTI Application dated 03.10.2012 seeking information which is in the nature of queries.
- 3. I have gone through the application dated 03.10.2012 from Shri Gurinder Singh Advocate seeking comments on point no.1-6 which are as under
 - (1) How an Indian Citizen show his protest against State, Law, Order and Government on a particular matter.
 - (2) Which are the legal way to show protest and where protest can be registered in which State cannot interfere.
 - (3) What are the remedies available to Indian citizen if State does not listen their protest.

- (4) How many legal ways available to Indian citizen to show his protest in which police cannot obstruct them.
- (5) How an Indian citizen show their protest against the procedure, order, law, justice of the Parliament, Executive body and court.
- (6) Is it necessary for every citizen to approach the court for their basic necessity rights and duty of State.

I entirely agree to the views/submission of CAPIO that the information requested for is not covered by the definition 'information' under section 2 of the RTI Act and hence the appeal is dismissed.

4. In case, the appellant is not satisfied /aggrieved by this order, he/she may file a Second Appeal within 90 days before the Hon'ble Central Information Commission, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066.

Dated 04. 01..2013.

Mike

(M.K.Sharma) Additional Secretary and Appellate Authority

1) Shri Gurinder Singh, Advocate, 182-A, New Court, Jalandhar (Punjab)(<u>By</u>

- Registered Post).
 2) Shri Nirmal Singh, CPIO, D/O Legal Affairs.
- 3) Shri Jagdish Kumar, SO, Impl. Cell, D/o Legal Affairs.